## IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

CP. No.883/2016

SECTION: UNDER SECTIO	NS 391 (1	1) to 3	94 OF	THE CO	MPANIES AC	T. 2013
IN THE MATTER OF:						
Holistic Dentistry Pvt. Ltd.					Pet	itioner
	V/s					
					Res	spondent
Coram:				Order	delivered on	11.08.2017
R.VARADHARAJAN Hon'ble Member (Judicial)						
For the Petitioner	:=					
For the Respondent	§					
		ORDE	<u>R</u>			

Due to paucity of time arising out of the Special Bench sitting, the matter was not able to be taken up. The matter is posted for hearing on 16.8.2017.

Sdl-

(R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 11.8.2017